

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

April 18, 2017

20 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Akansha Consultancy Services Limited	705, Galav, Sayajigunj, Vadodara – 390005	B.01.00338	October 12, 2000	February 11, 2015
2	M/s Escorts Automotives Private Limited	Shop No. 118, Tikona Park, NIT, Faridabad – 121001	B-14.01633	July 15, 2002	February 03, 2017
3	M/s Goldmine Shares & Finance Private Limited	Goldmine House, 4, Niranjan Nirakar Society, Near Shreyas Railway Crossing, Ahmedabad – 380007	B.01.00505	January 13, 2012	February 17, 2017
4	M/s Remedy Finance Private Limited	•	B-14.00186	December 20, 2012	February 20, 2017
5	M/s Akshay Mercantile Private Limited	5E, Mookambiga Complex, 4 Lady Desika Road, Mylapore, Chennai – 600004	07.00070	March 04, 1998	February 22, 2017
6	M/s Profitline Securities Private Limited	33A, Jawaharlal Nehru Road, 17th Floor, Flat No. 14/A-1, Kolkata – 700071	B.05.05486	April 25, 2003	February 24, 2017
7	M/s Shantiniketan Financial Services Private Limited	33A, Jawaharlal Nehru Road, 17th Floor, Flat No. 14/A-1, Kolkata – 700071	B.05.04788	January 24, 2003	March 06, 2017
8	M/s Topsia Estates Private Limited	Suite No. 4001, Raj Chambers, 7B, Justice Dwarkanath Road, Kolkata – 700020	05.01426	April 06, 1998	March 08, 2017
9	M/s Sampurn Impex Private Limited		B.05.05876	December 08, 2003	March 08, 2017
10	M/s Gujarat Lease Financing Limited	Hasubhai Chambers, Opposite Town Hall, Ellisbridge, Ahmedabad – 380006	B.01.00503	December 23, 2011	March 08, 2017

Sr.	Name of the	Office	CoR No.	Issued On	Cancellation
No.	Company	Address			Order Date
11	M/s Jagajyoti Finance Limited	587313	B-02.00148	November 09, 2000	March 13, 2017
12	M/s Akshay Stocks & Credits Limited	196, Govindappa Naicken Street, Sowcarpet, Chennai – 600079	B-07.00467	October 17, 2000	March 14, 2017
13	M/s Hotel Ambassador Buildings Private Limited	The Ambassador Hotel, Sujan Singh Park, New Delhi – 110001	B-14.02538	December 13, 2001	March 14, 2017
14	M/s TPW Engineering Private Limited (Presently TPW Engineering Limited)	40/1A, Block-B, New Alipore, Kolkata – 700053	05.05443	April 12, 2003	March 15, 2017
15	M/s Rabo India Finance Limited	2001-2002, 20th Floor, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai – 400013	B-13.02134	September 23, 2016 (fresh CoR issued in lieu of old CoR dated May 17, 2007)	March 22, 2017
16	M/s Abirami Hire- Purchase Finance Private Limited, Madurai	2-186, 4th Cross Street, 1st Main Road, Gomathipuram, Madurai – 625020	B-07.00464	January 21, 2008	March 27, 2017
17	M/s A.T.F. Aishwarya Finance Limited	AJ 104, II Cross Street, 9th Main Road, Shanthi Colony, Anna Nagar, Chennai – 600040	07.00050	March 04, 1998	March 31, 2017
18	M/s Nyle India Investments Private Limited	No. 12, Cenotaph Road, Teynampet, Chennai – 600018	07.00299	June 09, 1998	March 31, 2017
19	M/s Chik India Investments Private Limited	No. 12, Cenotaph Road, Teynampet, Chennai – 600018	07.00300	June 09, 1998	March 31, 2017
20	M/s Kranes India Investments Private Limited	No. 12, Cenotaph Road, Teynampet, Chennai – 600018	07.00301	June 09, 1998	March 31, 2017

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.